### Setting up of Aluminium Project in Maharashtra

### 1149. SHRI A. G. KULKARNI:

### SHRI SURESH KALMADI:

## SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister ol STEEL AND MINES be pleased to state:

(a) whether the Central Government hav<sub>e</sub> received any proposal from the 'Government ol Maharashtra Ior establishing an Aluminium Project either at Ratnagiri or Devgad, in Maharashtra if  $_{s0}$  what ar<sub>e</sub> the salient features of th<sub>e</sub> proposal; and

(b) whether Government have taken any decision in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) The stat<sub>e</sub> Industrial and Investment Corporation of Maharashtra Limited (SICOM) which is owned by the Government of Maharashtra had applied for an industrial licence to set up an export-oriented alumina plant with <sub>a</sub> capacity of 300,000 tonnes per annum in the Ratnagiri District of Maharashtra.

(b) The application was rejected by the Central Government as the proved reserve of bauxite in the Ratnagiri area were not adequate to sustain an alumina plant of economic size. Besides, the outlook for export of alumina was not bright, the plans for expansion of smelting capacity having been adversely affected by the current recession in the aluminium industry.

The Central Government have commissioned the Mineral Exploration Corporation Limited to conduct a detailed exploration for bauxite in the Ratnagiri area in order to establish additional reserves  $_{0}$ f bauxite. The feasibility of an alumin<sub>a</sub> plant can be examined only after the study has been completed and in the light of the prospects of finding  $a_{n}$  outlet for sale abroad at viable prices.

# to Qnestions Police Firing in Assam

1150. SHRI SYED AHMAD HASH-MI:; Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of firing by police/ CRPF/BSF in differtnt parts of Assam during 1982 and 1983 (till date'); and

(b) the number of casualties in Assam firing, year-wise?

THE MINISTER OF STATE in THE MINISTRY OF HOME AF-FAIRS (SHRI NIHAR RANJAN LAS-KAR): (a) and (b). Information is being collected and wiH  $b_e$  laid on the Table of the House.

1151. [Transferred to the 18th March, 1983]

#### Iranian Students in India

1152. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 2235 given in the Rajya Sabha on the 4th November, 1982 and state whether some of the' Iranian students studying in India have sought asylum in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI NIHAR RANJAN LAS-KAR): No, Sir.

### 1983-84 Plan for Jammu and Kashmir

1153. SHRI DHARAM CHANDER PRASHANT; Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Jammu and Kashmir Government has demanded an amount of rupees 30 crores as additional plan grant for the year 1983-84 but that Planning Commission has sanctioned only Rupees 7 crores; and

(b) whether it is also a fact that the Chief Minister Dr. Farooq Abdullah has expressed his resentment over Centre's not allocating the desired grant in view of the backwardness of the State and remoteness of its area? 133 Written Answers

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) The Jammu and Kashmir Government had proposed an outlay cf Rs. 279.46 crores for the Annual Plan 1983-84. But after an assessment of resources and discussions between the State Chief Minister and the Deputy Chairman, Planning Commission, an outlay of Rs. 185 crores for the Annual Plan 1983-84 has been agreed to.

### Government Employees and Army men died while on Election Duty in Assam

### 1154. SHRI F. M. KHAN. SHRI SYED AHMAD HASHMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total number of Government employees and Army men who lost their lives while on election duty in Assam recently?

(b) what  $i_s$  the total number of dependents of those included in part (a) above who have received compensation and the total amount involved; and

(c) what arrangements, if any, have been made for rehabilitating their dependents and compensating those who received injury?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) No army personnel was deployed on election duty in Assam. None of the employees deputed from outside the State lost his life while on election duty. However, 5 C.R.P.F. and one Rajasthan Armed Constabulary personnel were killed while on duty in Assam. Information in respect of Assam Go-ernment employees is being collected from the State Government.

(b) and (c) Information  $i_s$  being collected and will  $b_e$  laid on the Table of the House.

अनुसूचित जातियों/अनुसूचित जनजातियों के लिए स्रारक्षित रिक्तियों का भरा जाना

to Questions

1155. श्री नत्था सिंह : क्या गृह मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि गत पांच वर्षों के दौरान अनुसूचित जातियों और अनुसूचित जनजातियों को भारतीय प्रशास-निक सेवा में निर्धारित आरक्षण कोटे के अनुसार प्रतिनिधित्व नहीं मिला है ;

(ख) यदि हां, तो उसके क्या कारण हैं ;

िं(ग) क्या सरकार अनुसूचित जातियों और अनुसूचित जनजातियों के लिये भार-तीय प्रजासनिक सेवा में आरक्षित रिक्तियों को भरने का विचार रखती है ; और

(घ) यदि हो, तो इन रिक्तियों को कब तक भर दिये जाने की संभावना है?

पृष्ट मंत्रालय में राज्य मंत्री (श्री पी॰ बॅकटसुख्यस्वा) (क) से (घ) अनु-सूचित जातियों तथा अनुसूचित जनजातियों के उम्मीदलवारों के लिये आरंग्क्षत ऐसे पदों की संख्या जोसीधी भर्ती द्वारा भी भरे जाते हैं तथा उसमें से पिछले तीन वर्षों के दौरान वास्तव में भरे गये पदों की संख्या निम्नलिखित है :---

सीर्धा	भर्ती का	वर्ष	भारतीय प्रशास- निक सेवा	
				म्रनुसूचित जनजाति
	ग्रारक्षित		19	9
1. A	भरेगदे		19	9
1981	आरक्षित		19	10
	भरेगये		19	9
1982	ग्रारक्षित		22	11
	भरेगये		21	11

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